

ITEM NO.301
(PART HEARD)

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1808/2020

KALYANI TRANSCO

APPELLANT(S)

VERSUS

M/S BHUSHAN POWER AND STEEL LTD. & ORS.

RESPONDENT(S)

(IA No. 160529/2022 - CLARIFICATION/DIRECTION
IA No. 1909/2021 - EARLY HEARING APPLICATION
IA No. 115750/2020 - EARLY HEARING APPLICATION
IA No. 48179/2022 - EARLY HEARING APPLICATION
IA No. 94590/2020 - EARLY HEARING APPLICATION
IA No. 71109/2021 - EARLY HEARING APPLICATION
IA No. 58416/2021 - EARLY HEARING APPLICATION
IA No. 26335/2021 - EARLY HEARING APPLICATION
IA No. 8922/2021 - EARLY HEARING APPLICATION
IA No. 71110/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 58417/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 35547/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 109279/2020 - INTERVENTION/IMPLEADMENT
IA No. 41762/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 35545/2020 - STAY APPLICATION

WITH

C.A. No. 2192-2193/2020 (XVII)

IA No. 66571/2022 - APPLICATION FOR PERMISSION
IA No. 98011/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 54419/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 94561/2020 - EARLY HEARING APPLICATION
IA No. 35003/2020 - EX-PARTE STAY
IA No. 34999/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 39037/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 35002/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 35042/2021 - STAY APPLICATION

C.A. No. 2225/2020 (XVII)

IA No. 127575/2022 - CLARIFICATION/DIRECTION
IA No. 47731/2020 - EX-PARTE STAY

IA No. 84470/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 46583/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 166408/2021 - WITHDRAWAL OF CASE / APPLICATION

C.A. No. 3020/2020 (XVII)

IA No. 103824/2020 - EARLY HEARING APPLICATION
IA No. 84642/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

C.A. No. 6390/2021 (XVII)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
136440/2021, IA No. 136440/2021 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT

Date : 11-08-2025 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

In CA.2225/20 Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. Balbir Singh, Sr. Adv.
Mr. Ashish Jacob Mathew, Adv.
Mr. Mayank Kshirsagar, AOR

In CA.2192-93/20 Mr. Dhruv Mehta, Sr. Adv.
Ms. Ranjeeta Rohatgi, AOR
Ms. Shrika Gautam, Adv.
Mr. Yuvraj Kashyap, Adv.
Ms. Meenakshi Roy, Adv.

In CA No.1808/20 M/s. Law Associates, AOR

In CA No.6390/21 Mr. Manu Beri, Adv.
Mr. Varun Varma, Adv.
Ms. Kudrat Mann, Adv.
Ms. Urvi Mittal, Adv.
Mr. Upmanyu Tewari, AOR

In CA.3020/20 Mr. Arjun Asthana, Adv.
Mr. Arup Banerjee, AOR
Mr. Sidhartha Sharma, Adv.
Mr. Rishav Dutt, Adv.
Mr. Nachiket Chawla, Adv.

Ms. Shubhangi Gupta, Adv.
Mr. Aditya Mishra, Adv.

For Respondent(s) :

R2 in CA.1808/20, R3 IN CA.2225/20, R3 IN CA.2192-93/20 &
R2 IN CA.3020/20

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Gopal Jain, Sr. Adv.
Ms. Nandini Gore, Adv.
Mr. Rajendra Barot, Adv.
Mr. Vivek Shetty, Adv.
Mr. Suharsh Sinha, Adv.
Ms. Tahira Karanjawala, Adv.
Ms. Sherna Doongaji, Adv.
Dr. Abhimanyu Chopra, Adv.
Ms. Swati Bhardwaj, Adv.
Mr. Shreyas Maheshwari, Adv.
Mr. Akarsh Sharma, Adv.
Mr. Akilesh Menezes, Adv.
Ms. Manvi Rastogi, Adv.
Ms. Sharanya Ghosh, Adv.
Mr. Pranav Garg, Adv.
Mr. Deepak Joshi, Adv.
Ms. Isha Patil, Adv.
Mr. Harsh Sethi, Adv.
Ms. Mahek Karanjawala, Adv.
For M/s. Karanjawala & Co.

Mr. Pinaki Misra, Sr. Adv.
Ms. Nandini Gore, Adv.
Ms. Tahira Karanjawala, Adv.
Ms. Swati Bhardwaj, Adv.
Mr. Akarsh Sharma, Adv.
Ms. Manvi Rastogi, Adv.
Ms. Sharanya Ghosh, Adv.
For M/s. Karanjawala & Co.

R6 IN CA.2192-93/20

Mr. Tushar Mehta, Solicitor General
Mr. K.M. Nataraj, A.S.G.
Ms. Kanu Agrawal, Adv.
Mr. Mohd. Akhil, Adv.
Mr. Saurav Roy, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Sudarshan Lamba, AOR

R7 in CA.1808/20 & R7 in CA.2192-93/20

Mr. Tushar Mehta, Solicitor General
Mr. K.M. Nataraj, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Sourav Roy, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Arvind Kumar Sharma, Adv.
Mr. Mukesh Kumar Maroria, AOR

R3 in CA.1808, R2 in CA.2225, R.1,4 & 8 IN CA.2192-93/20

Mr. Tushar Mehta, Solicitor General
Mr. L. Vishwanathan, Adv.
Mr. Raunak Dhillon, Adv.
Mr. Uday Khare, Adv.
Ms. Aishwarya Gupta, Adv.
Ms. Isha Malik, Adv.
Mr. Anchit Jasuja, Adv.
Mr. Bhuvan Kapur, Adv.
Mr. Aman Mehta, Adv.
M/S. Cyril Amarchand Mangaldas, AOR

Mr. Soayib Qureshi, AOR

Mr. Soumya Dutta, AOR

R1 IN CA.1808/20, R.1 & 4 IN CA.2225/20,
R.2 & 5 IN CA.2192-93/20, R1 in 3020/20 & R1 in CA.6390/21

Mr. Navin Pahwa, Sr. Adv.
Ms. Misha, Adv.
Mr. Anoop Rawat, Adv.
Mr. Vaijayant Paliwal, Adv.
Ms. Charu Bansal, Adv.
Ms. Kirti Gupta, Adv.
Mr. S. S. Shroff, AOR

For Impleader
in CA.1808/20

Dr. Vinod Kumar Tewari, AOR
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Jitesh Sharma, Adv.
Mr. Amit Bhardwaj, Adv.
Mr. Piyush Sardana, Adv.
Mr. Jagadish Kumar Jha, Adv.
Mr. Amit Kumar Pandey, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. Heard learned counsel for the parties.
2. Arguments concluded.
3. Judgment reserved.
4. Parties are at liberty to file their written submissions within one week from today.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR